

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1446 of 2019

IN THE MATTER OF:

MB Power (Madhya Pradesh) Ltd.

...Appellant

Versus

**Savan Godiawala Liquidator of Lanco
Infratech Ltd.**

...Respondent

Present:

Appellant : Mr. Alok Dhir, Mr. Kunal Godhwani Advocates

Respondent: Mr. Vaijayant Palineal , Ms. Charu Bansal Advocates

O R D E R

25.02.2020 At request of Learned counsel for the Appellant, Rejoinder may be filed before the office of the Registry in the course of the day. The matter is adjourned to **19th March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn